

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.279 of 2012

(Arising out of OIA-236-239/2011/COMMR-A-/RBT/RAJ dated 15/12/2011 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Varsana Ispat Ltd

.....Appellant

Survey No. 116/1-2, 117, 117-P1, 118-121, 125, 126/1-2,
127/1, 128, 129, 129-P2, 135, 136, Village-Varsana, Taluka-Anjar,
Kachchh, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

None appeared for the Appellant

Shri. Dinesh Prithiani, Assistant Commissioner (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.11.2022

DATE OF DECISION: 28.11.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10599 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**